

संयुक्त सचिव
Joint Secretary

B. L. MEENA

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सत्यमेव जयते

भारत सरकार
सामाजिक न्याय और अधिकारिता मंत्रालय
सामाजिक न्याय और अधिकारिता विभाग
शास्त्री भवन, नई दिल्ली-110 115

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF SOCIAL JUSTICE AND EMPOWERMENT
SHASTRI BHAWAN, NEW DELHI-110 115

D.O. No.15-40(34)/2017-18/Sr.C.II

Dated the 11th May, 2018

Dear Sy

Please find enclosed a copy of this Ministry's O.M of even number dated 26.04.2018 inviting nominations for **Vayoshreshtha Samman-National Awards for Senior Citizens-2018** which are conferred on eminent Senior Citizens and Institutions who have rendered distinguished service for the cause of elderly persons, especially indigent senior citizens.

2. As per the Scheme, the **Vayoshreshtha Samman** will be conferred by the President on 1st October, 2018 on the occasion of the International Day of Older Persons (IDOP). It is requested that the enclosed O.M. may be widely circulated amongst all the field formations of your Ministry, with suitable instructions for forwarding nominations of eligible individual(s)/institution(s) for conferment of the award.

With regards,

Encl. as above

Yours sincerely,

(B.L. Meena)

Shri Injeti Srinivas,
Secretary,
Ministry of Corporate Affairs
A-Wing, Shastri Bhawan, New Delhi

mm
18/5/2018
A. ASHOLI CHAUHAN
Joint Secretary

SS (38A)

23/5

US (ND)

23/5/18

23/5/18

20/5/18

822/US(ND)
23/5/18

F.No. 15-40(34)/2017-18/Sr.C.II

Government of India

Ministry of Social Justice and Empowerment
Department of Social Justice and Empowerment
Senior Citizens Division

New Delhi, 26th April, 2018.

OFFICE MEMORANDUM

Subject: Invitation of nominations for National Awards for Senior Citizens (Vayoshreshtha Samman) 2018 to eminent senior citizens and institutions for distinguished service for the cause of elderly persons - reg.

The Ministry of Social Justice and Empowerment, as part of celebration of the International Day of Older Persons (IDOP) on 1st October every year has been conferring Vayoshreshtha Samman on eminent senior citizens and institutions involved in rendering distinguished services for the cause of elderly persons, especially **indigent senior citizens**, under the following categories:-

S.No.	Category	Description/ Eligibility	Nature of Awards
INSTITUTIONAL CATEGORY			
1.	Best Institution for Research in the field of Ageing	For institutions with a record of outstanding work in research and dissemination of knowledge in the field of ageing.	(a) Citation; (b) Memento; (c) Cash award of five lakh Rupees.
2.	Best Institution for providing services to Senior Citizens and Awareness Generation	For institutions with a record of providing services to the elderly, especially indigent senior citizens.	(a) Citation; (b) Memento; (c) Cash award of five lakh Rupees.
3.	Best District Panchayat in providing services and facilities to Senior Citizens	To the district Panchayats, which have done outstanding work for senior citizens.	(a) Citation; (b) Memento; (c) Cash award of ten lakh Rupees.
4.	Best Urban Local Body in providing services and facilities to Senior Citizens	To municipal bodies, which have done outstanding work for senior citizens.	(a) Citation; (b) Memento; (c) Cash award of ten lakh Rupees.
5.	Best State in implementing the Maintenance and Welfare of Parents	To the State or Union Territory which has taken a lead in implementing various provisions of the Act and has	(a) Citation; (b) Memento.

	and Senior Citizens Act, 2007, and providing services and facilities to Senior Citizens	highest percentage of settlement of claims of maintenance or best security programme for elderly.	
6.	Best Private Sector Organisation in promoting the wellbeing and welfare of Senior Citizens	Corporate Houses, addressing the problems of elderly either by providing them gainful employment, or utilising their skills and experience to the benefit of the society or creating infrastructure in geriatric medical care or any other similar step for the benefit of senior citizens as a community. The activities taken for benefit of senior citizens should be away from the mainline business of the organization.	(a) Citation; (b) Memento.
7.	Best Public Sector Organisation in promoting the wellbeing and welfare of Senior Citizens	Public Sector Undertakings undertaking service to the community through activities under corporate social responsibility and also through programmes for retired employees.	(a) Citation; (b) Memento.
INDIVIDUAL CATEGORY			
8.	Centenarian	For renowned individuals who are above ninety years and are still physically active, independent and contributing to the society.	(a) Citation; (b) Memento; (c) Cash award of two lakh and fifty thousand Rupees.
9.	Iconic Mother	For women senior citizens who in the face of great odds, brought up their children and supported them in being high achievers in the field of their choice.	(a) Citation; (b) Memento; (c) Cash award of two lakh and fifty thousand Rupees.
10.	Lifetime Achievement	To senior citizens, preferably above seventy years, who have worked in the field of ageing and made significant contribution in the field.	(a) Citation; (b) Memento; (c) Cash award of two lakh and fifty thousand Rupees.
11.	Creative Art	For winners of National/international acclaim for their contribution to literature, theatre, cinema, music, dance, painting,	(a) Citation; (b) Memento; (c) Cash award of two lakh and fifty thousand Rupees.

		sculpture, photography, etc. and who continue to be active in their field well into their old age.	
12.	Sports and Adventure (one each for Male and Female)	To senior citizens who have won international acclaim and who continue to contribute in the field of sports and adventure.	(a) Citation; (b) Memento; (c) Cash award of two lakh and fifty thousand Rupees.
13.	Courage & Bravery (one each for Male and Female)	To senior citizens who have displayed extra ordinary courage in the face of grave danger.	(a) Citation; (b) Memento; (c) Cash award of two lakh and fifty thousand Rupees.

2. The following agencies or individuals are eligible to make nominations of suitable persons/institutions for the Awards:

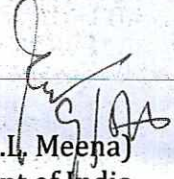
- The Ministries or Departments of the Government of India and their autonomous organizations.
- The State Governments or Union Territory Administrations.
- Past recipients of Padma Awards, Vayoshrestha Samman and other National Awards in both individual and institutional categories.
- Members of the National Council of Senior Citizens (NCSrC).
- Renowned Apex Chambers like Federation of Indian Chambers of Commerce and Industry (FICCI), Confederation of Indian Industry (CII), Associated Chamber of Commerce and Industry (ASSOCHAM), National Association of Software and Service Companies, PHD Chamber of Commerce and Industry etc.
- Any other category of persons or institutions authorized by the Ministry from time to time.

3. For detailed eligibility criteria for nomination for the Awards and the procedure for nomination etc., the website of this Ministry <http://socialjustice.nic.in> may kindly be visited. The proforma for nomination for Institutional Category is given at Annexure-I and for Individual Category is given at Annexure-II to this circular.

4. Nominations in the prescribed proforma complete in all respects with the requisite supporting documents, photograph and bio-data of the nominee (in the case of individual category), may be sent to the following address:

Sh. Surendra Singh
 Joint Secretary (Social Defence)
 Department of Social Justice and Empowerment
 Ministry of Social Justice and Empowerment
 Room No. 616, A-Wing, Shastri Bhawan
 Dr. Rajendra Prasad Road
 New Delhi -110001.

5. The last date for receipt of nominations is **31st May, 2018**. It may be noted that self nominations and applications from individuals or institutions not recommended by the prescribed agencies/individuals as mentioned in para 2 of this circular, shall not be entertained and shall be liable to be rejected summarily.


(B.L. Meena)

Joint Secretary to the Government of India

Tel.: 23753403

Encl.: Annexure-I
Annexure-II

To

All Ministries/Departments of Government of India
All State Government Ministries/Departments/UT Administrations

ANNEXURE I

FORMAT FOR RECOMMENDING INSTITUTIONAL AWARDS

1. Full Name, complete
Address of the organization or Individual
2. Whether operating in own premises
or in rented premises
3. Other Communication devices:
 - (i) Landline Phone no.
 - (ii) Mobile No.
 - (iii) Fax no.
 - (iv) E-mail address:
4. Area of specialization
(If possible, please attach Memorandum
and Articles of Association
containing object and bye-laws)
5. Name of the parent Organization or
Registered Body (If possible, please attach
certified copy of the certificate of registration):
6. The details of Managing Committee
and qualification of their members:
7. Whether the NGO is working at
 - (a) Regional Level
 - (b) State Level
 - (c) National Level
 - (d) International Level
8. Total staff strength of the NGO
9. If possible, please attach the annual reports
for the last three years:
10. Special or Outstanding achievements during last five years in the field of ageing and
related issues:
11. Details of Awards or honours received, if any (attach citations)
12. Justification for the award.

